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16 October 2015

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PROCUREMENT OF 100 MODIFIED TEJAS AIRCRAFT

An order is to be placed by India Air Force to buy 100 modified Tejas aircraft that would beat the Pakistani competitor on four parameters: - reach weapons, ability to kill and survivability in addition to the previously ordered 20 Aircrafts. The procurement of Tejas will fill an acute shortage as Mirage, Jaguars and MiG-29s are due to retire in the next 10 years.

Hindustan Aeronautics Limited (HAL) has been asked by Indian Air Force to add newer capabilities in the Tejas. The new specifications include Active Electronically Scanned Array (AESA) radar, along range beyond visual range missile, air-to-air refueling and electronic warfare capability which will enhance survivability of the aircraft.

IAF is waiting for the assurance of the design and development of Tejas as per the specifications provided by IAF and thereafter, IAF will confirm to order 100 additional aircrafts after the delivery of first 20.

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WORLD'S LARGEST MICROLIGHT AIRCRAFT DEAL

The Government is all set to sign the world's single largest deal to acquire microlight aircraft at the cost of Rs 130 crore. As per the deal 194 microlight aircraft will be procured from a Slovenian firm, Arming India. The Defense Acquisition Council (DAC) meeting chaired by Defense Minister Manohar Parrikar said to have cleared the deal in July 2015.

As per the contract, India's armed forces will get 194 microlight aircraft from Slovenian company Pipistrel Aircraft, for use by its National Cadet Corps (NCC), Air Force and Navy. The microlight aircraft chosen for purchase is the Pipistrel Aircraft's Virus SW80,

With regards to allotment of the said Aircrafts, major chunk of the 110 aircraft will go to the NCC while remaining 84 microlights will go to the IAF and the Navy. The Aircraft will be used for the purpose of adventure sport activities by IAF and Navy.

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